

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001

Ph.: 23753942 Fax-23753923

Petition No. 53/TT/2013

15.9.2014

To
Deputy General Manager (Commercial)
Power Grid Corporation of India Limited
“Saudamini” Plot No-2, Sector-29
Gurgaon-122001

Subject: Approval of transmission tariff for 400 kV D/C Raipur – Wardha T/L
alongwith FSC at Wardha under WRSS-II Set-A Scheme of Western
Region for tariff block 2009-14

Sir,

This has reference to PGCIL affidavit dated 17.5.2014 on the above petition which has been filed long after the petition was heard on 25.2.2014 and reply to the Commission's Record of Proceedings (ROP) was filed on 26.3.2014. I request you to kindly confirm whether copy of the affidavit dated 17.5.2014 has been served on all the respondents, and send proof of service, within one week of issue of this letter.

Yours faithfully,

(Dr. P.K. Sinha)
Assistant Chief (Legal)